## CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066 (SM APPEAL BRANCH)

Dated:-24/05/2017

## NOTICE

All the concerned are hereby informed that all matters listed before Hon'ble Single Member Bench on 24/05/2017 stand adjourned and the next date of hearing will be notified in due course along with the adjournment notice.

By order (Technical Officer) SM BRANCH

Copy to:-

- 1. SPS to Hon'ble President/Hon'ble Members.
- 2. Rgistrar/ Dy.Registrars/AssistantRegistrars/Technical Officer
- 3. Bar Association /CDR/SDRS.
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- 5. Guard file

(Techni fficer) (SM) BRANCH